

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 11

IA No. 83/JPR/2022

IA No. 621/JPR/2022

IA No. 107/JPR/2023

IA No. 165/JPR/2023

IA No. 263/JPR/2023

IA No. 146/JPR/2024

IA No. 195/JPR/2024

CP No. (IB)- 161/7/JPR/2020

Under Section 7 of IBC, 2016

In the matter of:

Arti Kanoongo & Ors.

.... Financial Creditor/Applicant

Versus

Shrinathji Business Ventures Pvt. Ltd.

...Corporate Debtor/Respondent

Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER

HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER

Present Through Video Conferencing: -

For the Applicant : Prashant Agarwal, RP
Hemant Kothari, Adv.
Ayush J. Rajani, Adv.
Khushboo Shah, Adv.

For the SRA : Prateek Kasliwal, Adv.

For the Respondent : Bhanu Mishra, Adv.
Ravindra Kumar, Adv.
Manjeet Kaur, Adv.

ORDER

List the matter on 13.05.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

April 22, 2024